

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-715 (ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.09.2018**

**NAME OF THE COMPANY: M/s. Alert Security and Allied Service V/s. Neo
Aid Communication (India) Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

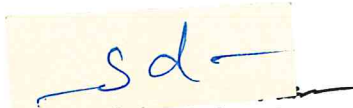
Present for the Petitioner: Mr. Anupam Singh and Mr. Narendra Prasad
Yadav, Advocates

Mr. Mahendra P. Khandelwal, RP

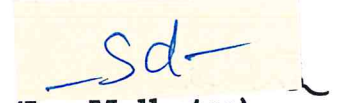
Present for the Respondent: Mr. Aditya Kumar & Mr. Udit Mehra, Advocates

ORDER

Renotify this case on 5th October, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**